THE FIFTH SCHEDULE
(See Section 23)

AMENDMENT OF THE CONSTITUTION (SCHEDULED CASTES) ORDER, 1950

In the Constitution (Scheduled Castes) Order, 1950, in the Schedule,—

(i) in Part III relating to State of Bihar, in item No. 5, the brackets and words” (excluding North Chhotanagpur and South Chhotanagpur divisions and Santal Parganas district)”, shall be omitted;

(ii) after Part VI, Himachal Pradesh, the following shall be inserted, namely;—

“PART VIA –Jharkhand

1. Bantar
1[2. Bauri]
3. Bhogta
4. Bhuiya
5. Chamar, Mochi
1[6. Chaupal]
1[7. Dabgar]
8. Dhobi
9. Dom, Dhangad
10. Dusadh, Dhari, Dharhi
11. Ghasi
12. Halalkhor
1[13. Hari, Mehtar, Bhangi]
14. Kanjar
1[15. Kurariar]
16. Lalbegi
17. Musahar
18. Nat
19. Pan, Sawasi
20. Pasi
21. Rajwar
22. Turi.”